

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017

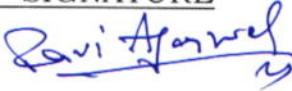
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Sureshchand Bharwal Sutaliya
 V/s
 Gitanjali Jewellery Retail Ltd.

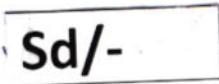
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Ravi Agarwal	Adv. for the Operator Debtor	
19	couresed Beebe Piyush Raheja along with Ashwin Mathew & Bhushan Shah		

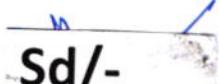
ORDER

CP No. 1463/I&BP/NCLT/MB/MAH/2017

The Petitioner as well as Corporate Debtor are present. At their request, list this matter on 28.11.2017.

 **Sd/-**

V. NALLASENAPATHY
 Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
 Member (Judicial)